

**PROFORMA FOR DECLARATION OF ASSETS  
(As On 31.03.2012)**

Name of Officer (In Full) : Smt. MADHU TIWARI  
 Date of Birth : 31/07/1974  
 Present Post held : Secretary, District Legal Services Authority, Durg.

<b>Immovable Property</b>				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
RAIPUR	A house Pepal II/128 Situated in CG housing board colony Boriakala Raipur. Purchase Value Rs. 3100000/ (31 lacs) only.	-----	OWN	Acquired by Purchase from CG housing board Raipur's allotment order dated 03/12/2010 & Registered sale deed dated 19/10/2012. Sale Amount was SBI Housing Loan (Rs. 24 lacs) & Salary saving Account.
		Mauja Doomertarai Ward No. 54, PHN 104 District Raipur. Purchase Value Rs. 50,000/ Only.	My husband Shri Sanjeev Tiwari	Acquired by Registered sale deed dated 09/12/1999 by Shri Ram Garg Gemera; power of attorney holder of seller Shri Nand Kumar Tiwari & others . <b>(Before Marriage)</b>
<b>Movable Property (Valued Above 25,000/- of Rs.)</b>				
Name of Articles				
1 One old car (Indica Vista terra TDI) bearing Registered No. CG-04/HC- 1265 Rs. 2,75,000/- Purchased on 30/042012				
<b>Jewellery (Lump Sum)</b>				
Jewellery (Worth Rs.)				

Gold 500 gm.	Rs. 15,00,000/- (approx)		
Silver 2-.5 kg.	Rs.1,50,000/- (approx)		
<b>Shares/Debentures</b>			
Name of Issuing Company 1		Nos. of Shares 2	
<b>Life Insurance Policy &amp; Others</b>			
Name of Issuing Company 1		Amount 2	
1- L.I.C. Policy No.383566666 dt. 28-01-05		Rs. 15,000/-	
2- HDFCMF Folio No. 8061652/54 dt. 25-8-11		Rs. 1,50,000/-	
3- HDFC Policy No. 1033775 (endorment)		Rs. 40,400/-	
4-HDFC Policy No. 11030000(youngstar)		Rs. 4,37,000/-	
5- NSC No. 81EE916645 –		Rs.10,000/-	
6- NSC No. 81EE 917760		Rs.10,000/-	
7- NSC No. 81EE 427368		Rs.10,000/- (Matured on 22/11/2012)	
<b>Bank Deposites / Securities &amp; Investments</b>			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	Dena Bank	Kurud	Rs.27,630.00/-
	State Bank of India	Patthalgaon	Rs.27,000/-
2) Savings Bank A/CS	State Bank of India	Durg	Rs.64,782.00/-
3) PPF	State Bank of India	Raipur	Rs.69,243.00/-
4) GPF A/c CAJ- 600282		Durg	Rs.3,83,074 /-(As on 31/03/2011)
5) NSS			
6) Others			

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
Note :- The expected declaration of assets is subject to Provisions of C.G.Civil Services (Conduct) Rules 1965.

Signature & Date